

Projects	Estimated investment (Rs. in crores)	Likely date of completion
5) Lead Free Gasoline for Bombay (MTBE)	32.70	Nov. 1995
6) Additional Product Tankage	93.37	June 1997
7) Import facilities of LPG at Nhava-Sheva	63.00	48 months from the date of Govt. approval
8) New LPG bottling plants	96.00	June 1997
9) Marketing Terminal at Sikka	603.30	42 months from the date of Govt. approval
10) Product Terminal at CIR	391.43	-do-
Joint Venture Project:		
i) JVC with M/S Oman Oil Co. (CIR Project)	551.00	-do-
ii) JVC with IBP (Numaligarh refinery)	275.00	-do-
iii) JVC with M/S Shell for marketing of lubricants etc.	63.70	December, 1996
iv) JVC with GGCL for infrastructure facilities for import of Petroleum Products.	100.00	March 1997

LPG Connections

365. SHRI RAM TAHAL CHOUHARY:
SHRI RAM KRIPAL YADAV:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of LPG distributors of Public Sector Oil Companies functioning in Bihar as on June 30, 1994;

(b) the number of persons in the waiting list for LPG connections in the State; and

(c) the time by which LPG connections will be released to all the persons in the waiting list?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) & (b) As on 30.6.1994, a total number of 161 distributorships of public sector oil companies were operating in the State of Bihar and there were 292857 persons on the waiting list for LPG connections.

(c) Efforts are constantly on to release LPG connections to as many applicants and as early as possible by ensuring higher product availability, through higher production from existing sources, commissioning of new production sources and imports.

Indian Institute of Mass Communication

366. SHRI BIR SINGH MAHATO:

Will the Minister of INFORMATION & BROADCASTING be pleased to state:

(a) whether the Government propose to open a branch of Indian Institute of Mass Communication in West Bengal;

(b) if so, the time by which it is likely to be opened; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) No, Sir.

(b) Does not arise.

(c) The Indian Institute of Mass Communication has already opened a branch at Dhenkanal in Orissa which will cater to the needs of the Eastern Region including the State of West Bengal.

[English]

Minorities Commission

367. SHRI DHARMANNA MONDAYYA SADUL:
SHRI GOVINDRAO NIKAM:

Will the Minister of WELFARE be pleased to state:

(a) whether the Minorities Commission has sought additional powers for protecting the rights of minority communities in the country;

(b) if so, the details thereof; and

(c) the action proposed to be taken by the Government in this regard?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) to (c) : The Minorities Commission had, before it was conferred statutory status and reconstituted under the National Commission for Minorities Act, 1992 in May, 1993, been recommending that it should be given the powers of investigation under the Commissions of Inquiry Act, 1952. Under the Act the Commission has now the powers of a civil court to perform some of its functions including the one to look into specific complaints regarding deprivation of rights and safeguards of the minorities. The Commission has not sought additional powers after it has been conferred statutory status.